## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 294 OF 2015 &</u> IA NOS. 142 OF 2016 & 546 OF 2018

Dated: 9<sup>th</sup> May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd. .... Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Ankit Shah

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-2 & R-4

## **ORDER**

The learned counsel Mr. Ankit Shah appearing for the Appellant submitted that, a short adjournment in this matter may kindly be granted on the ground that the learned senior counsel, Mr. Basava Prabhu S. Patil, who is leading in the matter is unable to appear before this Tribunal today.

Submission made by the learned counsel appearing for the Appellant, as stated supra, is placed on record.

List this matter for hearing on 28.05.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

tpd/vt